

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 375 OF 2017**

**Dated: 22<sup>nd</sup> November, 2018**

**In the matter of:**

<b>M/s. Subramaniya Siva Co-operative Sugar Mills Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Tamil Nadu Electricity Regulatory Commission &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **9-1-2019**.

Court Master/PPS

*tpd*